

PROCEEDINGS OF THE DISTRICT JUDGE, KOZHIKODE

Present:- Sri. Anas. V, Addl District Judge - V / District Judge (Incharge)

Sub:- Estt - District Court, Kozhikode - Sri. Akhil.B.M , Clerk, Family Court, Vatakara - Representation to relieve from the post of Clerk to take up new employment as Junior Assistant / Cashier in Kerala State Electricity Board - Permitted to relieve - Orders Issued.

Read:- 1. Representation Dated 14.03.2022 put in by Sri. Akhil .B.M, Clerk Family Court, Vatakara.
2. Advice No KLR III (1) 2953 / 2017 (7) Dated 08-11-2021 of KPSC Regional Office, Kollam.
3. Order No.EB3 / Cashier / KPSC/12/2022 (1) Dated 03-03-2022 of Chief Engineer(HRM),Thiruvananthapuram.
4. OM No C2-19114 / 2013 dated 07-06-2021 of the Hon'ble High Court Of Kerala.

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ORDER NO. A1- 2806 / 2022

KOZHIKODE, DATED: 16.03.2022

Sri. Akhil.B.M, (PEN:912569) , Clerk, Family Court, Vatakara has submitted a representation requesting to relieve him from the post of Clerk to take up new employment as Junior Assistant / Cashier in Kerala State Electricity Board (Eletrical Division ,Nadapuram).

The incumbent has filed a declaration to the effect that no liabilities to the Government or Co-Operative institutions are outstanding against him and no disciplinary proceedings or vigilance enquiry pending against him and also filed an undertaking to the effect that he will not claim any lien or right in this department after his relief from the post of Clerk.

The Judge , Family Court, Vatakara is reported that he has no liabilities to Government and other Co-Operative institutions and no disciplinary proceedings or vigilance enquiry is pending against the incumbent. In the above circumstances, the Judge, Family Court, Vatakara is permitted to relieve Sri.Akhil.B.M, Clerk of that Court so as to enable him to take up new employment as Junior Assistant / Cashier in Kerala State Electricity Board (Eletrical Division,Nadapuram). The Judge, Family Court , Vatakara is further directed to comply with the direction contained in OM No C2- 3169 / 2014 dated 11-07-2014 of the Hon'ble High Court of Kerala regarding the advance increment and report the compliance to this Office.

Sd/-
DISTRICT JUDGE (Incharge)


To

1. The Judge, Family Court, Vatakara.
2. The Chief Engineer, O/o Chief Engineer (HRM), Vydhyuthi Bhavanam, Pattom, Thiruvananthapuram.
3. The Executive Engineer, Eletrical Division, Nadapuram.
4. Sri. Akhil. B.M, Clerk, Family Court, Vatakara (Through the Judge, Family Court, Vatakara)

Copy to

1. The Court Manager, District Court, Kozhikode.
1. The Senior Superintendent, District Court, Kozhikode.
2. The Secretary, KCJSO, District Committee, Kozhikode.
3. The Secretary, KDJECCS Ltd, Kozhikode.
4. File.
5. Proceedings File

// True Copy / Forwarded / By Order //


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